

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1560(KB)2018
IA(I.B.C)/23(KB)2024,
IA(I.B.C)/320(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	UNION BANK OF INDIA VS SPACE MATRIX LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Liquidator
Mr. Vikram Wadhera, Adv.]
Mr. Pathik Choudhary, Adv.]
Dr. Soumitra Lahiri]

Mr. Mainak Bose, Adv.] For the Respondent Nos. 1 and 2
Mr. Sanwal Tibrewal, Adv.]
Ms. Sutapa Mitra, Adv.]

Ms. Manju Bhuteria, Adv.] For the Respondent Nos. 5, 6 and 7
] in IA(I.B.C)/23(KB)2024

Mr. Rahul Parasrampurua, Adv.] For the Respondent No. 10

Ms. Rashmi Singhee, Adv.] For the Respondent Nos. 11, 12, 14 & 17
Ms. Sanjana Shaw, Adv.] in IA(I.B.C)/23(KB)2024

Mr. Raja Satyajit Banerjee, Adv.] For Falta Special Economic Zone Authority
Ms. Krishnika Chatterjee, Adv.]

ORDER

1. Ld. Sr. Counsel/Counsel/Authorised Representative appearing on behalf of the parties present.
2. List this matter for further consideration on **21.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.